

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA 280 of 2013 & IA 281 of 2013
In DFR 1153 of 2013**

Dated : 3rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Yantra eSolar India Pvt. Ltd. ... Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Gaurav Mathur
Mr. S.P. Jha
Mr. Vikrant Bharadwaj**

ORDER

We have heard the learned Senior counsel for the Applicant/Appellant.

Post the matter for Orders on **05.09.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt